

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal Nos. 99 of 2014 & 104 of 2014

Dated : 8th October, 2014

In the matter of :

Appeal No. 99 of 2014

Haryana Power Purchase Center	...	Appellant(s)
	Versus	
Central Electricity Regulatory Commission & Anr.	...	Respondent(s)

Appeal No. 104 of 2014

Ajmer Vidyut Vitran Nigam Ltd.	...	Appellant(s)
	Versus	
Central Electricity Regulatory Commission & ors.	...	Respondent(s)

Counsel for the Appellant(s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Anand K. Ganesan &
Ms. Mandakini Ghosh for R-14
Mr. Rahul Dhawan &
Mr. Dipender Chauhan
Mr. Saurabh Misra

ORDER

There is no sitting of the Bench today.

The matter is posted for hearing on **14th November, 2014.**

Court Master

rkt